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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/158/2016  
NAME OF THE PETITIONER(S) : Dr. K.K. Bhattacharya  
NAME OF THE RESPONDENT(S) : M/s Fruzyme Biotech India Pvt Ltd & 2 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. MOORTHY

Counsel for Pet

K

S. SATHIYANARAYANAN Counsel for R1 to 3  
C. Lokanadham

S. Sathiyaragavan

**ORDER**

Counsels representing both the parties are present. Counsel for petitioner made his submissions. Counsel for petitioner suggested that there is a chance of settling the issue in case the parties explore the possibilities seriously. Counsel for respondents prayed for time to seek instructions from his clients and make submissions in regard to the outcome of the settlement talks. Time is enlarged at request. Put up on 18.12.2017.

S  
S Vijayaraghavan  
Member (Technical)

S  
K Anantha Padmanabha Swamy  
Member (Judicial)